## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

## 2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 23.05.2022 (MONDAY)

#### COURT -III (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

#### **For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 838 of 2021	Maharashtra Industrial Development Corporation Vs. Shree Siddhivinayak Cotspin Pvt. Ltd. & Ors.	Anand Dilip	Abhishek Puri Surbhi Gupta Shaurya Dhoundiyal Amir Arsiwala
2.	Comp. App. (AT) No. 72 of 2021	Girdhari Lal Arora Vs. Union of India Through Secretary Ministry of Corporate Affairs, New Delhi & Anr.	Ketan Madan	

#### For Admission (Fresh Cases)

3.	Comp. App. (AT) No. 60 of 2022	Kimberley Engineers Pvt. Ltd. Vs. Manoj Khimji Katira & Ors.	Udit Kishan	Chetan Kapadia Smriti Churiwal Pooja Gera Nitin Jain-R1
4.	Comp. App. (AT) No. 80 & 81 of 2022	Nitin Patil & Ors. Vs. Ghatge Patil Industries Ltd.	Prachi Wazalwar	
5.	Comp. App. (AT) No. 84 of 2022	Pitamberdas R. Ruchandani Vs. Radhakrishna B. Ruchandani & Ors.	Vishnu Sankar	
6.	Comp. App. (AT) No. 85 of 2022	Manoj Kumar Chodha & Anr. Vs. Shivani Pabbi & Anr.	Pulkit Deora	
7.	Comp. App. (AT) No. 86 of 2022	Doctor Seeds Pvt. Ltd. & Ors. Vs. Smt. Surinder Kaur & Ors.	Rakesh Kumar	

## For Hearing

8.	Comp. App. (AT)	Suman Sehgal	Sudeep Dey	Pulkit Sharma-R1
	(Ins) No. 592 of	Vs.		Abhishek Prasad-R3
	2021	Mahender Kumar & Ors.		

#### **For Directions - to Settle Date**

9.	Comp. App. (AT) (Ins) No. 231 of 2021	Assistant Commissioner of State Tax Vs. State Bank of India & Anr.	Maulik Nanavati	Sandeep Bajaj Soayib Qureshi Ajay Sharma Mamta Binani-R3
10.	Comp. App. (AT) (Ins) No. 337 of 2021	Nitin Jain Liquidator PSL Ltd. Vs. Universal Tutorial Pvt. Ltd.	Aditya Gauri	Radhe Agarwal
11.	Comp. App. (AT) (Ins) No. 541 of 2021	Santosh Ramesh Patange Vs. Rajiv Chakraborty & Anr.	Subrata Das	Fatema Kachiwalla Anjali Anchayil-R1
12.	Comp. App. (AT) (Ins) No. 548 of 2021	R N Khemka Enterprises Pvt. Ltd & Anr. Vs. Persuasive Realcon Pvt. Ltd.	Rakesh Wadhwa	Aayush Paranjpe
13.	Comp. App. (AT) No. 184 of 2020	Registrar of Companies Vs. Jai Shree Finance Services Pvt. Ltd.	Kamal Kant Jha	S. Chidambaram-R1 to R4
14.	Comp. App. (AT) No. 40 of 2021	Bhalinder Ghai & Ors. Vs. Umak Investment Co.Pvt.Ltd. & Ors.	Harshal Kumar	Deep Dhamija Hemant Phalpher S. Karunamoorthy D. N. Goburdhun-R.
15.	Comp. App. (AT) No. 155 & 156 of 2021	Intellectual Builders Private Ltd. Vs. Registrar of Companies	Raktim Gogoi	Lata Sisodiya-R1 Kamal Kan Jha

## 02:00 PM

# In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

## For Hearing

16.	Comp. App. (AT)	Global Enterprise Logistics Pte. Ltd.	Divyanshu Rai	Shohit Chaudhry-R1
	(Ins) No. 727 of	Vs.		
	2021	Vivek Shukla & Anr.		
	(PH)			

17.	Comp. App. (AT)	Precious Energy Services Ltd.	Gaurav H Sethi	Sanjiv Kumar Jain
	No. 17 of 2021	Vs.		Ankit Shah
		The Regional Director		
	(PH)	North-Western Region		
	, ,	Ministry of Corporate Affairs		

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By order of Hon'ble Chairperson -sd/-

Registrar

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